

**Annexure – 4**

**Name of the corporate debtor: Linkpoint Advisory Private Limited; Date of commencement of CIRP: 28.11.2024; List of creditors as on: 30.12.2024**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks,if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Pixel Consultancy Private limited	12.12.2024 via hand delivery and 23.12.2024 via electronic mode	12,27,35,121	6,61,50,000	Unsecured	-	No	100%	-	-	5,65,85,121	The IRP received the claim via electronic mode on 23.12.2024 whereas the last date of submission of claim was 12.12.2024.  As per the Regulation 13[1] of CIRP Regulations, 2016, IRP took 7 days for verification of claim and constituted the COC on 30.12.2024.
2	Sanghi Steel Udyog Private Limited	10.12.2024	7,24,54,610	-	Unsecured	-	No	-	-	-	7,24,54,610	The Corporate Debtor has raised objection to the admission of this claim, citing ongoing legal proceedings between CD and SSUPL.  On that basis, we have asked for clarification and supporting documents, which is still to be received. Hence this claim is still under consideration.